

captive power plant therefore, stands settled.

In the case of Associated Cement Companies, the original application was for an imported unit of 25 MW. While this application was under consideration of different authorities of the Government of India, the Company converted the request into one of the same capacity but from indigenous sources. A final decision on this request is expected to be taken very shortly. The captive generating set is required by Associated Cement Companies for their expansion project and the additional power is required sometime after 1981-82.

(b) It is not correct to state that the time taken in processing applications has resulted in any fall in cement production. In the first case the plant has already been installed and in the second case the captive generating plant would be required only by 1981-82.

(c) A decision in the pending application of Associated Cement Companies, which is under the active consideration of the Government, is expected to be taken shortly.

#### Proposal to revive Samachar

\*11. SHRI P. K. KODIYAN:

KUMARI KAMLA KUMARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to revive the Samachar News Service;

(b) if so, the details thereof, and

(c) the decision taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) There is no such proposal under the consideration of the Government.

(b) and (c). Do not arise.

निर्धन व्यक्तियों को कानूनी सहायता देने का प्रावधान

\*12. श्री मूल चन्व डागा : क्या विधि, न्याय और कम्पनी कार्य मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) उन राज्यों तथा संघ शासित क्षेत्रों के नाम क्या हैं जिन्होंने निर्धन व्यक्तियों को कानूनी सहायता देने के लिए अपने बजट में वर्ष 1978-79 के लिए धनराशि आवंटित की थी और प्रत्येक राज्य तथा संघ शासित क्षेत्र ने कितनी राशि आवंटित की और उसमें से कितनी राशि वस्तुतः खर्च की गई ; और

(ख) क्या सरकार का विचार निर्धन व्यक्तियों को निष्पक्ष कानूनी सहायता देने के लिए कोई योजना बनाने का है, यदि हा, तो उसका व्योरा क्या है ?

विधि न्याय और कम्पनी कार्य मंत्री (श्री पी० शिव शंकर) : (क) राज्यों और संघ राज्यक्षेत्रों से जानकारी एकत्र की जा रही है और उसके प्राप्त होने पर यह मदन के पटल पर रख दी जाएगी ।

(ख) निर्धन व्यक्तियों के लिए कानूनी सहायता की स्कीम अनेक राज्यों और संघ राज्य क्षेत्रों द्वारा चलाई जा रही है । भगवती समिति की रिपोर्ट की सिफारिशों के आधार पर कानूनी सहायता की एक व्यापक स्कीम तैयार करने की कार्रवाई प्रारम्भ कर दी गई है ।

#### Setting up of New Thermal Plants in the Country

\*13. SHRI CHANDRAJIT YADAV: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to lay a statement showing:

(a) whether it is a fact that the Government of India are going to set up new thermal plants in different parts of the country; and

(b) if so, how many such plants are going to be set up with what cost and the target of their completion?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) Yes, Sir.

(b) A statement is laid on the Table of the House.